

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Tmt. S.Meenakumari
Ld. Registrar

Date: 09-05-2019
Time: 12 Noon

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.237 of 2017 (SZ)	Manakunnam Village, Padashekara Samrakshana Samithy Rep.,by its Secretary K.P.Varghese Vs Thripunithura Municipality, Municipality Building, Thripunithura, Ernakulam District, Kerala and 15 others	M/s. Peter T.Thomas Counsel for Applicant M/s. A.V.Arun for R1 M/s.S.Sree Kumar Associates for R2,R3,R4,R6 M/s. Bindhu C.G.Ajitha Law Associates for R5 M/s. Rema Smrithi for R8,R9,R10 to R13,R15 M/s.Kumaresan for R7,R14,R16	For Reply of R1, R3, R5, R6, R7, R9, R10, R13, R14, R15, R16

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